


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY ----MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.49/7/HDB//2017
NAME OF THE COMPANY	United Seamless Tubular Private Limited
NAME OF THE PETITIONER(S)	Indian Bank
NAME OF THE RESPONDENT(S)	United Seamless Tubular Private Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. VENKATACHALAM	R. P.	93911 61573	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V K Sajith	Adv	9908811277	

ORDER

Heard. Shri V.Venkatachalam, Ld. Counsel for the Petitioner.
 Shri V.K.Sajith, Ld. Counsel for the Respondent.

At the request of both the Counsels, case is posted to 29-11-2017.


Member (T)

pc


Member (J)